

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1325/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

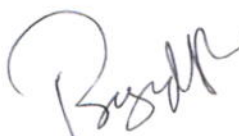
SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Shree Sai Industries Pvt. Ltd.  
V/s.  
Hi-tech Engineering Corporation India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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18	Adv. Mayur Khankarparkar 1/b Adv. Chaitanya Nikte D/w Adv. Prasad Sawankar	Corporate Debtor	
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(18) Mr. Darius Shroff, Sr. Adv. } for  
a/w } Applicant  
Mr. Neerav B Merchant, Adv.  
i/b Thakordas & Madgavkar



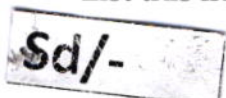
ORDER

CP No. 1325/I&BP/NCLT/MB/MAH/2017

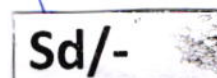
The Counsel for the Petitioner as well as the Corporate Debtor are present.

Part heard.

List this matter on 21.11.2017 for further hearing.



V. NALLASENAPATHY  
Member (Technical)



B.S.V. PRAKASH KUMAR  
Member (Judicial)